

Drought assistance to Maharashtra

1804. SHRI TARIQ ANWAR: Will the Minister of AGRICULTURE be pleased to refer to answer to Unstarred Question 1040 given in the Rajya Sabha on the 23rd July, 2004 and state:

(a) whether the amount sanctioned to Maharashtra is inadequate to meet various relief measures for mitigation of drought situation in the State;

(b) if so, the details thereof, and

(c) whether Government propose to sanction more financial assistance to overcome the drought situation there?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) to (c) Total assistance to Maharashtra for 2003-04 drought amounts to Rs.1158 83 crores. It consists of Rs. 208.14 crores from Calamity Relief Fund (CRF), Rs 250.69 crores from National Calamity Contingency Fund (NCCF) and 7 lakh MTs of foodgrains, costing Rs 700 crores, under special component of Sampurna Grameen Rozgar Yojana (SGRY), for relief employment

DAP fertilizer industries

1805. SHRI NANDI YELLAIAH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of various remedial measures taken and proposed to be taken to protect all the domestic DAP fertilizer industries in India and the Indian farming community;

(b) the total number of DAP fertilizer industries closed, so far; and

(c) the total number of DAP fertilizer industries declared as sick?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM VILAS PASWAN): (a) The Di-ammonium Phosphate (DAP) is a decontrolled fertilizer. However, to ensure availability of DAP to farmers at affordable price, Government is providing subsidy/concessions on indigenous & imported DAP and announcing the indicative MRP of DAP under the Concession Scheme of decontrolled fertilizers. The subsidy/concession is worked out on indigenous DAP as per the methodology based on the recommendations of Tariff Commission. The separate